

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 436/2016

SECTION OF THE COMPANIES ACT: 433(e), 434 & 439

In the matter of:

M/s. Saint Gobain Indian Pvt. Ltd.

..... Petitioner

VS.

M/s. Variations Designs Pvt. Ltd.

..... Respondent

Order deliver on 18.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Parveen Kumar Aggarwal, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The counsel for petitioner has filed compliance affidavit and proof of dispatch on 17.7.2017.

List the matter before the Hon'ble Principle Bench on 26.07.2017.


(Shiv Ram Bairwa)
Registrar